



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-121/NCLAT/CHN BEN/2026

Dated: 13th Aug 2026

NOTICE

Please take notice that the following matter of Chennai Bench, which was earlier adjourned to 11.09.2026, is advanced to be listed on **24.08.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 217/2025 For Direction IA No. 1112/2025 For Stay IA No. 601/2025	G. Yoganand Vs Catalyst Trusteeship Ltd	Mr. Adarsh Subramaniam	Mr. Palash Taing

By order of Hon'ble Member (Judicial)

Chennai Bench

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